

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 731/2018
OA No.2901/2018**

this the 29th day of April, 2019

**Hon'ble Mr. V. Ajay Kumar, Member(J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Bikram Kumar Kesri,
Senior Tax Assistant (B),
Aged about 36 years,
S/o Sh. Srinivas Kesri,
R/o Plot No. RK-79 & RK-78,
T/F Right Gali No.-21, R.K. Block,
Mohan Garden, Uttam Nagar,
New Delhi-110059.

2. Shivani Kumar, Senior Tax Assistant, (B),
Aged about 28years,
d/o Sh. Rajesh Kumar,
R/o RU-450 DDA MIG Flats, Vishakha Enclave,
Pitam Pura, Delhi-34.

3. Savita Rani, Senior Tax Assistant (B),
Aged about 29 years,
D/o Sh. Naresh kumar Siwatch
R/o 1/281, G-1, Near Vanasthali Public School,
Vasundhara, Ghaziabad, UP,

4. Sunil Dutt Gaur, Senior Tax Assistant, (B),
Aged about 32 years,
s/o Sh. Ramesh Gaur,
R/o A-130, 4th Floor, Rama Park,
Near Dwarka Mor Metro Station,
New Delhi-110059

5. Naveen Jha, Senior Tax Assistant, (B),
Aged about 31 years,
s/o SH. Dev Chand Jha,
R/o H.No. 1852/1, Lane No. 40A, Sanjay Colony,
Sector 23, Faridabad, Haryana,

6. Akhil Baliyan, Senior Tax Assistant, (B),
Aged about 31years,
s/o SH. Devendra Singh,
R/o A-2/20, Bhajanpura, Delhi- 53

7. Shashank Sharma, Senior Tax Assistant, (B),
Aged about 29 years,
s/o SH. Laxmi Kant Sharma,
R/o D-84, Ganesh Nagar,
Pandav Nagar Complex, Delhi-92

8. Mohit Chauhan, Senior Tax Assistant, (B),
Aged about 29 years,
S/o Sh. Rajbir Singh Chauhan,
R/o 335 Near Ambedkar Park, Tigipur Road,
Bkhtawarpur, Delhi-110036

9. Anurag Gupta, Senior Tax Assistant (B),
Aged about 26 years,
S/o Sh. Kamlesh Gupta,
R/o A-33, Ganesh Nagar,
Pandav Nagar Complex, Delhi-92

10. Surendra Kumar, Senior Tax Assistant (B),
Aged about 36 years,
S/o Sh. Jagdish Prasad,
R/o Qtr. No.56, Road No.08, Andrews Ganj,
New Delhi-110049

11. Praveen Kumar, Senior Tax Assistant, (B),
Aged about 30years,
S/o SH. Niku Ram
R/o 24, Type III, Income Tax Colony,
Tagore Nagar, Ludhiana, Punjab

- Petitioners

(Through Sh. M.K. Bhardwaj)

Versus

1. Sh. Ajay Bhushan Pandey, Secretary,
Department of Revenue,
Ministry of Finance, North Block, New Delhi
2. Sh. S. Ramesh, The Chairman

Central Board of Indirect Taxes & Customs North Block,
Ministry of Finance, North Block, New Delhi

3. Sh. DP Dash, The Director General,
Directorate of Revenue Intelligence,
7th Floor, Drum Shape Building,
D-Block, I.P. Bhawan, I.P.Estate
New Delhi-110002. ... Respondents
(through Sh. M.S. Reen)

ORDER (Oral)

By Hon'ble Mr. V. Ajay Kumar, Member (J):

When this Contempt Petition is taken up, learned counsel for the petitioners submits that the order of this Tribunal has been complied with and a speaking order has been passed to that effect.

2. In view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices are discharged. The petitioners are at liberty to avail their remedies in accordance with law against the order now passed by the respondents, if they are still aggrieved.

(Nita Chowdhury)
Member (J)

(V. Ajay Kumar)
Member (A)

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